

Fourteenth Lok Sabha

Session : 6

Date : 13-12-2005

Participants : [Selja Kumari](#)

Title : Statement regarding the status of implementation of recommendations contained in the Fourth Report of Standing Committee on Urban Development on Demands for Grants (2004-2006) of the Ministry of Urban Development.

Status of implementation of recommendations contained in the Fourth
Report of Standing Committee on Urban Development on Demands
for Grants(2004-05)of the Ministry of Urban Development

MR. SPEAKER: Now, Kumari Selja. If it is a long statement, you can lay it on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA): Mr. Speaker, Sir, I beg to lay this statement in pursuance of the new direction 73A, which reads as under:-

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Standing Committee of Lok Sabha with regard to his Ministry."

I would like to inform for the benefit of the hon. Members of the House that the 4th Report of the Standing Committee of the 14th Lok Sabha on Demands for Grants of the Ministry of Urban Employment and Poverty Alleviation was

recommendations out of which 27 recommendations have been accepted by the Government. Latest status of Action Taken on the recommendations accepted by the Government has been indicated against each recommendation in the enclosed Statement.

*Laid on the Table and also placed in Library, See No. LT 3199/2005)

हूँ(व्यवधान)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, मैंने कार्य स्थगन प्रस्ताव दिया था और आपने आसन से स्वयं कहा था...(व्यवधान)

MR. SPEAKER: It comes after Calling Attention.

... (Interruptions)

MR. SPEAKER: All the issues are important issues.

... (Interruptions)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, I have given a Calling Attention notice to raise it in the 'Zero Hour'. ... (Interruptions) You have promised me to allow me to raise my issue in the 'Zero Hour' ... (Interruptions)

श्री रघुनाथ झा : महोदय, आपने ही कहा था...(व्यवधान)

श्री देवेन्द्र प्रसाद यादव : यह बहुत ही गम्भीर और संवेदनशील मामला है।...(व्यवधान)

बिहार में नरसंहार हो रहा है। ... (व्यवधान)

MR. SPEAKER: Hon. Members, I have not said that I will not allow you. I have said that I will allow you at the appropriate time. We have laid down our procedure. आप भी उनके हिस्सेदार हैं। Calling Attention will come now.

... (Interruptions)

श्री रघुनाथ झा : अध्यक्ष महोदय, आपने प्रश्न काल के बाद हमें बोलने की इजाजत देने के लिए कहा था। ... (व्यवधान)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, हमें आपका आदेश चाहिए। ...(व्यवधान)

आपकी अनुमति चाहिए। ...(व्यवधान)

अध्यक्ष महोदय : आप हमारा आदेश तो सानते नहीं हैं, तो फिर आदेश क्या करे? ब्रामा जो आदेश है, उसे आपको मानना चाहिए।

हूँ(व्यवधान)

SHRI BASU DEB ACHARIA (BANKURA): Adjournment Notice should get preference over others.... *(Interruptions)*

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, हमने एडजर्नमेंट मोशन का नोटिस दिया है। ...(व्यवधान) आप हमें बोलने दीजिए क्योंकि इस सदन में पहले भी ऐसी परम्परा रही है। ...(व्यवधान)

यह बहुत महत्वपूर्ण मामला है। ...(व्यवधान) कार्य स्थगन प्रस्ताव में पहले भी ऐसी परम्परा रही है। ...(व्यवधान) मैं आपके संज्ञान में लाना चाहता हूँ ...(व्यवधान) इस गंभीर मामले को उठाने के लिए मैं आपकी अनुमति चाहता हूँ। ...(व्यवधान)

MR. SPEAKER: It is a matter of great sorrow for me.

... *(Interruptions)*

MR. SPEAKER: There is only one hon. Member for Calling Attention.

... *(Interruptions)*

अध्यक्ष महोदय : अगर हम हाउस को एडजर्न कर दें तो किसी को भी बोलने का मौका नहीं मिलेगा।

हूँ(व्यवधान)

MR. SPEAKER: I will adjourn and go away.

... *(Interruptions)*

मोहम्मद सलीम (कलकत्ता-उत्तर पूर्व) : अध्यक्ष महोदय, बिहार में अल्पसंख्यकों के ऊपर हमला हुआ है। ...(व्यवधान)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, बिहार में पांच अल्पसंख्यकों की गोली मारकर हत्या की गयी है। ...(व्यवधान) गरीब अल्पसंख्यकों की नृशंस हत्या हुई है। ...(व्यवधान)

MR. SPEAKER: Nothing will be recorded.

(Interruptions) ...*

MR. SPEAKER: I will allow it to be raised by you. I have said that I will allow you.

... (Interruptions)

MR. SPEAKER: Please go to your seat. This is very unfortunate.

... (Interruptions)

अध्यक्ष महोदय : हमारा निर्देश है कि कालिंग अटेंशन रूल के मुताबिक उसी समय आयेगा।

12. Not Recorded.

ह(व्यवधान)

MR. SPEAKER: According to you, the Speaker does not know how to regulate the proceedings!

... (Interruptions)

MR. SPEAKER: Then you take action. You take action on that please. You have got an ignorant Speaker!

... (Interruptions)

MR. SPEAKER: I have not allowed. I have told you that there is only one Member and I will not allow a second Member on Calling Attention. I

have already said that. Can you not wait for 10 or 15 or 20 minutes?

... (*Interruptions*)

MR. SPEAKER: Adjournment Motion I have not admitted. I have not admitted it Mr. Raghunath Jha.

... (*Interruptions*)

MR. SPEAKER: Yes, Mr. Prabhunath Singh please. It is very unfortunate. I can only say this much.

... (*Interruptions*)

अध्यक्ष महोदय : हम लोगों की छवि खराब हो रही है। आप लोग थोड़ी अपनी छवि ठीक करिये, हाउस की छवि ठीक करिये।

हूँ(व्यवधान)

अध्यक्ष महोदय : को-आपरेशन का नमूना हमें देखने को मिल रहा है।

हूँ(व्यवधान)

MR. SPEAKER: Nothing will be recorded. You take action against the Chair.

(*Interruptions*)* ...

12. Not Recorded.

12.14 hrs.

CALLING ATTENTION TO MATTER OF URGENT

PUBLIC IMPORTANCE